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Title: Introduction of the Suicide Prevention in Youth Bill, 2018.

SHRI ANURAG SINGH THAKUR (HAMIRPUR): I beg to move for leave to introduce a Bill to address the increasing prevalence of suicide especially amongst the youth of the country with a community-based approach focusing on timely intervention and removal of stigma associated with reporting of mental illness and increasing lines of communication and for matters connected therewith.

HON. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill to address the increasing prevalence of suicide especially amongst the youth of the country with a community-based approach focusing on timely intervention and removal of stigma associated with reporting of mental illness and increasing lines of communication and for matters connected therewith.”

The motion was adopted.

SHRI ANURAG SINGH THAKUR : I introduce** the Bill.